

**वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) :** (क) और (ख) हाल ही में काहिरा में, भारत और संयुक्त अरब गणराज्य के बीच समाचार, फिल्म और रेडियो तथा टेलीवीजन कार्यक्रम के विनियम के प्रश्न पर हमारे सूचना और प्रसारण राज्य मंत्री ने संयुक्त अरब गणराज्य के नेशनल गाइडेंस के मंत्री के साथ अनौपचारिक रूप से बातचीत की थी।

[THE MINUTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) The question of exchange of news, films and radio and television programmes between India and the U.A.R. was discussed informally by our Minister of State for Information and Broadcasting with the U.A.R. Minister of National Guidance in Cairo recently.]

#### USE OF REVENUE SURPLUSES FOR PLANNING ACTIVITIES

\*249. SHRI LEVI SINGH :

SHRI S. S. MARISWAMY : SHRI K. G. PANDA : BR. B. V. ANTANI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Planning Commission recently established contacts with the various State Governments regarding the use of revenue surpluses for certain Plan activities ; and

(b) if so, what were the results thereof ?

THE PRIME MINISTER AND  
MINISTER OF PLANNING (SHRI  
MATI INDIFA : (a) Yes,  
Sir

(b) The matter is still under consideration.

#### राज्यपालों द्वारा शराब और तम्बाकू का आयात

\*250. श्री ना० कृ० शेजवलकर :

श्री वीताम्बर दास :

श्री वीम मनोहर :

श्री सुन्दर सिंह भंडारी :

क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 5 जुलाई 1969 के "ऑर्गेनाइजर" में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि गत वर्ष में हमारे कुछ राज्यों के राज्यपालों ने 17,789 रुपए की लागत की विदेशी शराब और तम्बाकू का आयात किया ?

(ख) क्या सरकार विदेशी शराब और तम्बाकू के आयात को आवश्यक समझती है ; और

(ग) यदि नहीं, तो इस सम्बन्ध में क्या कदम उठाए जा रहे हैं ?

#### IMPORT OF LIQUOR AND TOBACCO BY GOVERNORS

\*250. SHRI N. K. SHEJWALKAR • SHRI PITAMBER DAS : SHRI PREM MANOHAR : SHRI SUNDAR SINGH BHANDARI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government's attention has been invited to the news item published in the "Organiser" dated the 5th July, 1969 to the effect that during last year some of our Governors of States imported foreign liquor and tobacco worth Rs. 17,789 ;

(b) whether Government consider the import of foreign liquor and tobacco a necessity ; and

(c) if not, what steps are being taken in this regard ?]

[THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM

**वैदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी राम सेवक) :** (क) से (ग) जी, हाँ। विदेशी उच्च-अधिकारियों के आतिथ्य हेतु राज्यपालों को शराब तथा तम्बाकू के थोड़े परिमाण में आयात करने की अनुमति देने की सरकारी नीति के अनुरूप अप्रैल, 68 से मार्च, 69 तक के दौरान विभिन्न राज्यों के राज्यपालों को शराब तथा तम्बाकू के आयात हेतु 13,921 रु० मूल्य के आयात लाइसेंस दिये गये।

SEWAK) : (a) to (c) Yes, Sir. Import licences worth Rs. 13,921 for import of liquor and tobacco were issued in favour of Governors of various States during April, 1968—March, 1969 in consonance with Government's policy to allow small quantities of liquor and tobacco to Governors for the entertainment of foreign dignitaries.]

#### TARAPORE ATOMIC POWER PLANT

\*25i. SHRI KRISHAN KANT : Will the PRIME MINISTER be pleased to state :

(a) whether there have been frequent break-downs in the Tarapore Atomic Power Plant recently ; and

(b) if so, what are the causes of the break-downs ?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI) : (a) and (b) There has been no breakdown in the Atomic Power Plant though there were brief interruptions to meet the requirements of testing during the period of commissioning. During August, 1969, however, there was prolonged interruption in power supply due to a break-down in the switchyard built and maintained by the Maharashtra State Electricity Board.

The Station has been delivering commercial power without interruption from October 3, 1969 though not at full capacity.

#### CHANNELISING OF IMPORT AND EXPORT THROUGH GOVERNMENTAL AGENCIES

♦252. SHRI S. S. MARISWAMY :

SHRI DEVI SINGH :

Dr. B. N. ANTANI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government propose to channelise the import and export of the country through Governmental agencies ;

(b) if so, the details thereof ; and

(c) whether Government are likely to make any profits ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) :

(a) The role of the State trading agencies in the export and import trade is being progressively extended.

(b) A list of items which have been brought under the Canalisation Scheme during the current licensing year is I j id on the Table of the House.

(c) Government as such do not make any profit or loss as the trade in canalised items is handled by the concerned public sector undertakings.

#### LIST

*Items, the Import/Export of which was brought under Canalisation Scheme during the Current Licensing Period*

*Import :*

1. Sodium nitrite
2. Copra
3. Mutton Tallow
4. Soybean Oil
5. Palm Oil
6. Corkwood

*Export :*

1. Cement
2. Woollen and mixed knitwear.

#### EXPORT PROMOTION COUNCIL FOR OIL SEEDS AND OIL SEED PRODUCTS

♦253. SHRI M. V. BHADRAM : SHRI SURAJ PRASAD :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the setting up of an independent Export Promotion Council for oil seeds and oil seed products has been suggested in a commodity survey jointly made by the Bombay University and the operations research group of the Sarabhai Management Corporation, Baroda;

(b) whether Government have examined the suggestion; and

(c) if so, what decision has been taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) and (c) A similar recommendation was made by the Sub-committee of the Board of Trade on Oilseeds, oils and Oilcakes earlier which Government have accepted